

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 70/2005 in
OA No. 2837/2003

New Delhi this the 11th day of April, 2005

Hon'ble Shri V.K.Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

Naresh Kumar (PIS No.16880025)
S/0 Sh.Bir Singh Khanka,
R/0 C-1, Police Colony,
P.S. Karol Bagh, New Delhi.

..Applicant

(By Advocate Ms.Meenu Mainee proxy for Sh.Shyam Babu)

VERSUS

1. Shri Umesh Sehgal,
Chief Secretary,
Govt.of NCT of Delhi
Players building, New Delhi.
2. Shri Anil Kumar Sinha,
Joint Commissioner of Police (Vigilance),
Police Headquarters, I.P.Estate, New Delhi.
3. Shri K.K Paul,
Commissioner of Police, Delhi.
Police Headquarters, I.P.Estate, New Delhi.

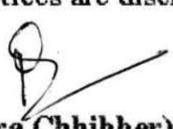
..Respondents

(By Advocate Mrs.Renu George)

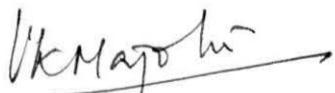
O R D E R (ORAL)

(Hon'ble Shri V.K.Majotra, Vice Chairman (A)

Learned counsel of the applicant stated that directions of the Court having been complied with inasmuch as applicant's name has been removed from secret list of doubtful integrity w.e.f. 25.8.1992 i.e. the date of inception. In this backdrop, this CP is dropped. Notices are discharged.


(Mrs. Meera Chhibber)
Member (J)

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(V.K.Majotra)
Vice Chairman (A)